NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/136/ (IB)/2017

NAME OF THE PETITIONER(S)

: SUYOG MERCHANDISE SHIPPING PVT LTD

NAME OF THE RESPONDENT(S)

: NISSAN MOTORS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Sulana & Sulana

Austrish Jain duria

Coursel for hespondet

and La Petiton

BSI

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ORDER

Mr. P.J. Sri Ganesh, Counsel for Petitioner present. Mr. Aashish Jain Luria, Counsel for Respondent present. They submitted that the parties are settling the matter and will submit final outcome in short time. At request of both the parties, time is enlarged. Put up on **07.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)